

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI. S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/111/2016  
NAME OF THE PETITIONER(S) : B. Adi Narayana Reddy & another  
NAME OF THE RESPONDENT(S) : Adarsh Estates Private Limited & 5 others  
UNDER SECTION : 111, 397/398, 402 & 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

(1) Sai Vihari  
Mr. Hari Shankar Menon

Counsel for  
R1 - R4

Sai Vihari

(2) T.K. Bhaskar  
Akhil Jain

Counsel for Petitioners

Akhil Jain

**ORDER**

Counsels for both the parties are present. Counsel for Petitioner submitted a memo stating therein that the name of the Company has been struck off by the ROC and time be granted for taking steps to get the name restored. Counsel for R1 to R4 has no objection to the submission of the Counsel for the Petitioner. At request, time is enlarged. Put up on **25.09.2017 at 10.30 A.M.**

Sd/-  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

Sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)